

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2186  
ANSWERED ON:23.11.2010  
BID FOR ASIAN GAMES  
Patil Shri Sanjay Dina

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Indian Olympic Association (IOA) is likely to make a bid for hosting the Asian Games,2019;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the IOA has taken any approval from the Union Government for the purpose;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (f) Decisions to bid for a mega sporting event like Asian Games must be based on careful evaluation of the feasibility to hold such games in terms of financial commitments, opportunity costs, administrative arrangements and other logistical and strategic considerations. However, the Indian Olympic Association had sought 'in principle' approval to host the 2019 Asian Games by sending an e.mail on 28.4.2010, followed by piece-meal information. IOA has projected an operating budget of US \$ 401 million for the conduct of the Games, and a likely revenue generation of US \$ 450 million, which are based on the operating budget and the revenue generation of Guangzhou Asian Games, 2010 and have little relevance in the context of hosting the Games in India in 2019. The decision to host the Games has to be taken after extensive inter-ministerial consultations, for which IOA has not provided adequate details. Accordingly, the present proposal submitted by IOA does not merit consideration.